

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

**COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP08/08	TP10/16	Hearing	397/398	VRAR Ramakrishnan Vs Rathna Textile Mills Pvt.Ltd & 5 others

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (Petitioner Respondent)	SIGNATURE
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1. SANTANU KRISHNAN  
S.R. RAGHUNATHAN  
ROHAN RAJASEKARAN  
+91 7358315582

Petitioner

R.W.R


2. R. VIDHYASHANKAR  
R. ASHOK KUMAR  
9894162442


Counsel for Respondents

Ashok R

Counsel for petitioner is present. Heard him in part. He has filed written submissions. Both sides reported that they have filed 2 sets of copies.

For continuation, posted to 03.04.2017.

  
6/3  
MEMBER (J)

  
6/3  
MEMBER (T)